

National Company Law Tribunal

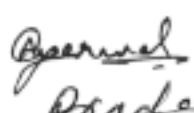



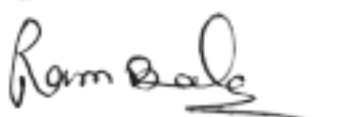
Allahabad Bench

CP NO. 19/ND/2007

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018

NAME OF THE COMPANY: Ram Babu v/s Target Construction Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Amitabh Agarwal	Proxy of Sh. Pawan Jaiswal	Petitioner	
2.	Pradeep Singh Sisodia	Chc	Amicus Curiae	
3.	Amit Verma	SC	" "	
4.	B.K. Dwivedi	PCS	Res. No 3 -	
5.	RAM BABU	Pitiner	P -	

CP No.19/ND/2007

Advocate Sh. Amitabh Agarwal proxy for Sh. Pawan Jaiswal, PCMA for the petitioner. Sh. B.K. Dwivedi PCS for the Respondent No.3. Sh. Pradeep Singh Sisodia, CGSC, for ROC and Amit Verma Govt. Advocate appears as Commissioner appointed by this Court informs that pursuant to previous direction of this Court they have been nominated by the O/o the learned Advocate General State of U.P. as well as by the O/o the learned Additional Solicitor General of India at Allahabad High Court to act as Amicus Curiae/Commissioner in the matter for which they have agreed to accept such assignment of this Court.

Therefore, both the Commissioners are authorized to make inspection of statutory records/documents etc. and excepted to submit their report at the earliest.

This Court has already directed that the learned Commissioner shall be entitled for honorarium of Rs.25,000/- each in addition to the actual amount incurred towards administrative expenses that shall be borne by the petitioner. The

Commissioner are requested to submit their report at the earliest preferably within four weeks from the receipt of the copy of this order.

In addition to the above, a copy of present order further be communicated to the office of the learned Advocate General State of U.P. as well as to the office of the learned ASG, Allahabad High Court and District Magistrate of Allahabad for information.

The matter to be listed on 12<sup>th</sup> March, 2018.

Date: 30/01/2018

*Typed by*  
*Md.zaid*  
*(Stenographer)*

— Sd —

**H.P. Chaturvedi,**

**Member(Judicial)**